

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B) No.124/BB/2017	-	For filing objections	Rule-4 of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna Buildcon India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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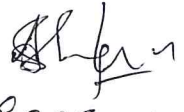
N.K. Dilip  
S. Lashminandan  
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Gandhinagar

  
9986633098

MAGANNA, B.H.  
ABHINAV, C  
(LAWYERS INC.)

FORTUNA BUILDCON  
INDIA PVT. LTD.

**ORDER**

  
9008175094

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time for filing objections. List it on 16/01/2018.

  
Member (T)

  
Member (J)